

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

**Dated Shillong, the 27<sup>th</sup> January, 2022.**

**No. LJ (B).48/2020/25**– In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri Silvester Phanbuh, MCS, Extra Assistant Commissioner as the Executive Magistrate within East Khasi Hills District with immediate effect till he holds the said post.

**No. LJ (B) 48/2020/25-A** – In the interest of public service and in exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya is pleased to appoint Smti Adiel Rityngkai Kynta, MCS, Extra Assistant Commissioner, as the Executive Magistrate within East Khasi Hills District with immediate effect till she holds the said post.


**No. LJ (B) 48/2020/25-B** – In the interest of public service and in exercise of the powers conferred under sub-section (1) and (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri Steveford Marwein, MCS, Extra Assistant Commissioner, as the Executive Magistrate within the East Khasi Hills District with immediate effect till he holds the said post.

**No. LJ (B) 48/2020/25-C**– In the interest of public service and in exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri Tosanbha Marwein, MCS, Extra Asst. Commissioner, as the Executive Magistrate within the East Khasi Hills District with immediate effect till he holds the said post.

**No. LJ (B) 48/2020/25-D**– In the interest of public service and in exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri Rikrak N. Marak, MCS, Extra Asst. Commissioner, as the Executive Magistrate within the East Khasi Hills District with immediate effect till he holds the said post.

**Contd...2/-**

No. LJ (B) 48/2020/25-E- In the interest of public service and in exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smti Chekame A. Sangma, MCS, Extra Asst. Commissioner, as the Executive Magistrate within the East Khasi Hills District with immediate effect till she holds the said post.

  
(Cyril V. D. Diengdoh),  
Secretary to the Govt. of Meghalaya,  
Law (B) Department  
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Memo No. LJ (B). 48/2020/25-F,

Dated Shillong, the 27<sup>th</sup> January, 2022

Copy forwarded to:-

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR. 1/90/161, dated 04.01.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. Officer concerned.
5. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

Dc/-